

(e) whether any request from the Government of Kerala for increase in the number of seats for such courses is pending before the Ministry?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL):

(a) to (c) There are 84 engineering institutions in the country which offer post-graduate courses in Engineering and Technology. No seats are allotted to any State for admission which is open to students from all over the country.

A proposal of Government of Kerala for starting a post-graduate course in an institution in Kerala with an intake of 6 students has been received. This proposal has been seen by the Screening Committee of the Board of Post-Graduate Studies and will now be considered first by the Board and thereafter by the Government of India.

Constitution of Coconut Board

1257. **SHRI M. M. JACOB:** Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that non-official members are also nominated to Coconut Board constituted by the Government of India;

(b) what is the amount so far spent by the Board on schemes for the development of coconut in the country; and

(c) the number of farmers who have benefited by the schemes so far?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA):

(a) Yes, Sir.

(b) So far, the Coconut Development Board has spent a sum of Rs. 140.00 lakhs on coconut development schemes.

(c) About 2.40 lakhs coconut growers have been benefited by these coconut development schemes.

1258. [Transferred to the 7th August, 1984.]

Deep Sea Fishing

1259. **SHRI M. M. JACOB:** Will the Minister of AGRICULTURE be pleased to state:

(a) what is the percentage production of marine products obtained as a result of deep sea fishing across India's coasts;

(b) the number of Indian vessels engaged in deep sea fishing;

(c) the number of vessels added to the fleet during the Sixth Five Year Plan period; and

(d) the number of vessels likely to be added during the Seventh Five Year Plan period?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA):

(a) Marine fish production from deep sea fishing across India's Coasts is estimated to be about 1 per cent of the total marine fish production.

(b) The number of Indian vessels (20 metres or above) engaged in deep sea fishing for commercial ex-

ploitation, survey as well as for training of fishery operatives is 94.

(c) The number of deep sea fishing vessels for commercial exploitation, survey, reserach and training added to the Indian fleet during the Sixth Five Year Plan is 23.

(d) The number of deep sea fishing vessels likely to be added during the Seventh Plan would be determined only after the Plan proposals are finalised.

Indiscipline among students in Universities

1260. SHRI J. K. JAIN: Will the Minister of EDUCATION AND CULTURE be pleased to state:

(a) whether the University Grants Commission has made any recommendations for curbing indiscipline among students in the Universities;

(b) if so, what are its main recommendations;

(c) what is the reaction of the Government thereto; and

(d) whether any steps have been taken for implementation of any of the recommendations made by the University Grants Commission?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL):

(a) and (b) In its Report, the Committee appointed by the UGC to enquire into the working of Central Universities has examined the general state of discipline in Cenral Universities, causes of periodic disturb-

ances in the campuses and remedial action therefor. The Committee's observations and recommendations are contained in Chapter II of the Report, copies of which have been placed in Parliament Library for reference by and use of Members.

(c) and (d) The recommendations made by the Committee are to be implemented by the Universities, the UGC and the Central Government. While the Government is still examining the Report, the recommendations which are to be implemented by the U.G.C. and the Central Universities are being discussed by the UGC with the Vice-Chancellors of Central Universities. Some of the recommendations, namely, establishment of Grievances Redressal mechanism for students, modifications in the Rules for admission to and management of hostels, etc. have been implemented by certain universities like the J.N.U.

Central Assistance to Small and Marginal Farmers

1261. SHRI R. SAMBA SIVA RAO: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Central Government have recently released a sum of Rs. 35 crores as assistance to the small and marginal farmers all over the country to enable them to increase agricultural production; and

(b) if so, the amount released to each State?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) and (b) An amount of Rs. 34.84 crore has been released as the first instalment of the Central share in 1984-85 under the Scheme for Assistance to Small and Marginal Farmers in increasing Agricultural Production. The State and Union Territory-wise break-up of this amount is as per Statement enclosed: